

Title: Observation regarding business of the House.

1926 hours

MR. SPEAKER: Hon. Members, I have to inform the House that as per the decision taken in the meeting of Leaders of Parties held with me today, that is, on 29.8.2001 the discussion under rule 193 regarding acute problems being faced by poor in rural and urban areas in various parts of the country due to non-availability of foodgrains may be taken up on Thursday, that is, the 30th August, 2001 and the discussion regarding National Security and matters related thereto fixed for the 30th August, 2001 may now be taken up during the next Session.

The House may adjourn at 1 p.m. on Friday, the 31st August, 2001. The consequent loss of Private Members' Business on that day may be compensated during the next Session.

I hope, the House agrees.

SEVERAL HON. MEMBERS: Yes, Sir.

1933 hours